

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/1997/58 /A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti. Arunima Deka,  
Principal Judge, Family Court,  
Barpeta.

Dated Guwahati, the 5<sup>th</sup> January, 2021

Sub:- **Casual leave.**

Ref:- Your letter No. F.C.(B)/2020/421 dtd. 23.12.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 02.01.2021 with station leave permission, with your official vehicle, at your own cost, till the morning of 04.01.2021, has been granted.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-50/1997/59 /A, dated 5-1-2021  
Copy to:

1. The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**

*Ratan*